

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No.(IB)167 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018

NAME OF THE PARTIES: K. P. Mondal & Sons Ltd

Vs

Fourcess Engineering India Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

11. **T.C.P (IB)-167(MB)/2017**

On the withdrawal memo filed by the Petitioner Counsel, this Company Petition is hereby dismissed as withdrawn.

SDI-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SDI-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Encl: Withdrawal Memo